

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 25-04-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/44(CHE)/2023 in IA/558/2021
PETITION NUMBER : IBA/1263/2019
NAME OF THE APPLICANT : M/s.Gopalan Enterprises (India) Pvt Ltd
NAME OF THE RESPONDENT(S) : Insolvency Resolution Professional
For Ultra Tiles Pvt Ltd & 2 Others
UNDER SECTION : Sec 60(5) of IBC, 2016

ORDER

None is present.

List the Application for hearing on **10.06.2024**.

-Sd-

**VENKATARAMAN SUBRAMANIAM
Member (Technical)**

phk

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**